

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 866**

**ANSWERED ON 28/07/2025**

**STATUS OF PMAY(U) IN WEST BENGAL**

**866. SHRI SAMIRUL ISLAM:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the number of people who received benefits under PMAY (U) during the last two financial years;
- (b) the data on the number of beneficiaries who received dwelling units under the scheme, State-wise; and
- (c) the details of funds allocatated to the State of West Bengal in each of the last three financial years?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

Based on the project proposal submitted by States/ Union Territory (UTs), a total of 119.26 lakh houses including 7.09 lakh under PMAY-U 2.0 have been sanctioned by the Ministry, so far. Out of which, 112.81 lakh houses have been grounded, and 93.61 lakh are completed/delivered to the beneficiaries across the country as on 14.07.2025. State/UT-wise details of houses sanctioned, completed and occupied under the scheme since inception and during the last two financial years (2023-24 to 2024-25) are given at Annexure. Details of funds allocated/released under PMAY-U to the State of West Bengal in each of the last three financial years are as under:

<b>Financial Year</b>	<b>Fund allotted/released (₹ in crore)</b>
2022-23	1,138.22
2023-24	945.32
2024-25	515.70

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State/UT wise details of houses sanctioned, completed and occupied under the scheme since inception and during the last two financial years (2023-24 to 2024-25) under PMAY-U & PMAY-U 2.0

Sr. No.		State/ UT	Details of Houses since inception (Nos)			During last two financial year (2023-24 to 2024-25)			
			Sanctioned	Completed	Occupied	Sanctioned	Completed**	Occupied***	
1	States	Andhra Pradesh	19,47,297	10,78,686	9,89,302	81,863	3,14,915	3,97,058	
2		Bihar	4,45,212	1,89,863	1,89,805	1,13,117	72,101	72,050	
3		Chhattisgarh	2,99,922	2,57,171	2,43,419	3,951	78,115	76,087	
4		Goa	3,146	3,145	3,145	-	1	1	
5		Gujarat	9,93,877	9,41,419	9,02,584	11,926	68,251	82,261	
6		Haryana	1,30,290	70,522	70,506	15,256	6,649	6,633	
7		Himachal Pradesh	12,640	11,381	11,363	355	2,078	2,060	
8		Jharkhand	2,43,421	1,59,751	1,56,291	-	34,780	33,295	
9		Karnataka	5,84,086	3,94,054	3,53,692	17,073	83,333	69,763	
10		Kerala	1,61,957	1,34,127	1,34,026	7,752	20,043	20,258	
11		Madhya Pradesh	9,66,133	8,68,097	8,55,011	9,502	1,99,571	2,00,985	
12		Maharashtra	12,49,047	9,93,361	9,18,102	28,700	1,70,785	1,98,548	
13		Odisha	2,15,339	1,64,880	1,59,534	24,097	31,774	31,060	
14		Punjab	1,33,270	97,920	97,618	-	24,198	24,072	
15		Rajasthan	3,33,815	2,34,698	2,29,363	61,568	52,952	54,606	
16		Tamil Nadu	6,70,425	6,07,051	5,58,877	10,557	83,178	90,392	
17		Telangana	3,61,755	2,23,627	1,80,755	1,13,681	1,830	65,649	
18		Uttar Pradesh	19,75,035	17,02,317	16,68,382	2,13,264	4,32,266	4,13,641	
19		Uttarakhand	63,605	42,966	39,360	2,941	11,308	9,767	
20		West Bengal	6,15,105	4,65,561	4,64,881	-	1,15,165	1,14,925	
<b>Sub- total (States)</b>		<b>1,14,05,377</b>	<b>86,40,597</b>	<b>82,26,016</b>	<b>7,15,603</b>	<b>18,03,293</b>	<b>19,63,111</b>		
21	North East States	Arunachal Pradesh	13,379	8,068	6,852	5,311	2,139	2,459	
22		Assam	1,84,991	1,30,425	1,30,425	13,542	43,676	43,676	
23		Manipur	52,519	18,397	18,397	-	6,019	6,019	
24		Meghalaya	4,758	1,995	1,995	-	822	822	
25		Mizoram	39,150	26,596	26,596	-	18,498	18,498	
26		Nagaland	31,067	29,029	28,997	-	16,551	16,831	
27		Sikkim	299	219	219	-	-	-	
28		Tripura	90,989	78,061	78,061	6,505	14,160	14,233	
<b>Sub- total (N.E. States)</b>		<b>4,17,152</b>	<b>2,92,790</b>	<b>2,91,542</b>	<b>25,358</b>	<b>1,01,865</b>	<b>1,02,538</b>		
29	Union Territories	A&N Island	376	80	47	-	-	-	
30		Chandigarh	1,256	1,256	1,256	-	-	-	
31		DNH & DD	9,947	9,450	9,113	-	740	1,273	
32		Delhi	29,976	29,976	29,976	-	-	-	
33		J&K	43,856	32,091	32,091	4,949	12,753	12,753	
34		Ladakh	1,283	882	882	-	228	228	
35		Lakshadweep	-	-	-	-	-	-	
36		Puducherry	16,442	11,377	11,377	2,257	2,898	2,898	
<b>Sub- total (UT)</b>		<b>1,03,136</b>	<b>85,112</b>	<b>84,742</b>	<b>7,206</b>	<b>16,619</b>	<b>17,152</b>		
<b>Grand - total :-</b>		<b>119.26 Lakh</b>	<b>93.61 Lakh*</b>	<b>90.92 Lakh*</b>	<b>7,48,167</b>	<b>19,21,777</b>	<b>20,82,801</b>		

\* Includes completed (3.41 lakh)/ occupied (4.90 lakh) houses of JnNURM during mission period.

\*\* Includes houses completed in the year which were sanctioned in preceding years.

\*\*\* Includes houses occupied in the year which were completed in preceding years.